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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
NEW DELHI

O.A. No. 1296/95

New Delhi, dated the 14th December, 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Satya pal,
S/o Shri Malook Chand,
R/o II-B/4, Pusa,
I.A.R.I.,
New Delhi.

2. Shri Hans Raj Sharma,
S/o Shri Bali Ram Sharma,
R/o 183, Katra Nanak Chand,
Subzi Mandi,
Delhi.

..... APPLICANTS

(By Advocate: Shri P.L. Mimroth)

VERSUS

1. The Director General,
Indian Council of Agricultural Research,
Krishi Bhawan,
New Delhi-110001.

2.. The Director,
I.A.R.I., Pusa,
New Delhi-110012.

3. Shri Surinder Kumar,
Offg. Supdt. (A&A),
Under Chief Finance & Accounts Officer,
I.A.R.I. New Delhi-110012.

4. Shri J.K. Gulati,
Offg. Supdt. (A&A),
Directorate of I.A.R.I.,
Pusa, New Delhi-110012.

5. Shri Suresh Kumar,
Offg. Supdt. (A&A),
Directorate of I.A.R.I.,
Pusa,
New Delhi-110012.

..... RESPONDENTS

(None appeared)

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Mimroth presses MA-2959/95 for
permission to the applicant to withdraw the O.A. and

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accordingly this O.A. is dismissed as withdrawn, ^{without}
costs. n

A. Veda Valli

(DR. A. VEDA VALLI)
Member (J)

S. R. Adige
(S. R. ADIGE)
Member (A)

/GK/